

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
Civil Review No.28 of 2019**

CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner : Mr. Sameer Sahay, Advocate
For the ECL : Mr. Anil Kumar Sinha, Sr. Advocate
Mr. Rajesh Lala, Advocate

Order No.14

Date: 17.04.2021

This case is taken up through video conferencing.

When the present civil review petition is called out, Mr. Sameer Sahay, learned counsel for the petitioner, submits that the matter is to be argued by Mr. Ajit Kumar, learned senior counsel, who is in personal difficulty today. Accordingly, he prays for an adjournment.

Mr. Anil Kumar Sinha, learned senior counsel appearing on behalf of the respondent-ECL, assisted by Mr. Rajesh Lala, Advocate has no objection to the same.

In view of the said prayer, put up this case under appropriate heading after four weeks.

Sanjay/

(Rajesh Shankar, J.)